

ITEM NO.18

Virtual Court 1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 11289/2020

BENGAL MADRASAH EDUCATION FORUM

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln.(s) seeking exemption from filing official translation)

Date : 20-05-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. M. R. Shamshad, AOR  
Mr. Aditya Samaddar, Adv.  
Mr. Arijit Sarkar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel appearing for the petitioner prays for withdrawal of this petition with liberty to approach the Calcutta High Court.

Prayer is allowed.

Accordingly, the writ petition is dismissed as withdrawn with the liberty aforesaid.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR